

(M) 6

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. 1191 of 1989

New Delhi this the 4th day of April, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member(A).

Subrat Tripathy,  
254, Sutlej Hostel, JNU,  
New Delhi. ...Petitioner.

By Advocate Shri A.K. Behra.

Versus

1. The Union of India through  
The Secretary,  
Department of Personnel & Training,  
Ministry of Personal, Public Grievance  
and Pension,  
New Delhi.
2. The Union of India through  
The Secretary,  
Ministry of Railways,  
New Delhi.
3. The Union Public Service Commission through  
The Secretary,  
New Delhi. ...Respondents.

None for the respondents.

ORDER (ORAL)

Shri Justice V.S. Malimath.

On the request of the learned counsel for  
the petitioner, Shri A.K. Behra, this application  
is dismissed as not pressed.

P.J. 25

*Malimath*

(P.T. Thiruvengadam)  
Member(A)

(V.S. Malimath)  
Chairman

'SRD'  
040494